

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Civil Appeal No(s). 9590/2011

STATE OF U.P.& ORS.

Appellant(s)

VERSUS

M/S KESAR ENTERPRISES LTD.

Respondent(s)

Date : 16/07/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr Abhinav Malik, Adv.

Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service report about notice of lodgement of petition of appeal qua the sole respondent has been received from the High Court. The Vice President of the sole respondent-company is reported to have expired. Id. Counsel for the appellant to take appropriate steps to effect fresh service.

List again on 14.9.2015.

(RACHNA GUPTA)
Registrar